

HIGH COURT OF HIMACHAL PRADESH, SHIMLA, H.P. 171 001

COVID-19 & GENERAL INSTRUCTIONS ETC.

(Guidelines or instructions to be followed by the candidates appearing in the personal interview conducted by the Hon'ble High Court of Himachal Pradesh, Shimla, H.P.)

1. The personal Interview for the post of **Safai-Karamchari** has been scheduled in the **High Court premises** as per following time schedule referred herein below:

S. N	Date	Roll No.	Total numbers of candidates	Interview Timings
1.	19-07-2021	1 to 50	50 candidates	2.00 p.m. to 6.00 p.m.
2.	20-07-2021	51 to 100	50 candidates	-As above-
3.	22-07-2021	101 to 150	50 candidates	-As above-
4.	23-07-2021	151 to 200	50 candidates	-As above-
5.	24-07-2021	201 to 250	50 candidates	9.00 a.m. to 1.00 p.m.
		251 to 300	50 candidates	2.00 p.m. to 6.00 p.m.
6.	26-07-2021	301 to 350	50 candidates	-As above-
7.	27-07-2021	351 to 400	50 candidates	-As above-
8.	28-07-2021	401 to 450	50 candidates	-As above-
9.	29-07-2021	451 to 500	50 candidates	-As above-
10.	30-07-2021	501 to 550	50 candidates	-As above-
11.	31-07-2021	551 to 600	50 candidates	9.00 a.m. to 1.00 p.m.
		601 to 650	50 candidates	2.00 p.m. to 6.00 p.m.
12.	02-08-2021	651 to 700	50 candidates	-As above-
13.	03-08-2021	701 to 760	60 candidates	-As above-
	Total :-		760 candidates	

2. Candidates are required to adhere to the relevant Rules, Regulations and Guidelines of **High Court of Himachal Pradesh, Shimla** as also to follow the protocols of Local Administration, State Government and Government of India especially relating to COVID-19 pandemic issued from time to time.
3. Candidates are required to carry soap/hand-sanitizer (*in small packing*), face masks, gloves and water with them for their personal use and they should avoid sharing these articles;
4. It is mandatory for the appearing candidates to sanitize their hands, wear proper face mask & gloves and undergo thermal scanning before entering the premises of the High Court of Himachal Pradesh premises;
5. Candidate shall maintain social distancing by keeping reasonable distance with each other while appearing for the **Personal Interview/ Viva-voce**.
6. Candidates are required to report in the HP High Court premises an hour before the scheduled timings along with original testimonials (with one set of attested photocopies thereof). **The Candidates must carry their HALL TICKET/ ADMIT CARD.**
7. The candidates having **Roll Nos. 1 to 527**, who have applied via online mode are required to download their **HALL TICKETS** from the High Court recruitment web portal, by using their individual login credentials, whereas, remaining candidates having their **Roll Nos. 528 to 760**, who have applied via offline mode are required to download their **ADMIT CARDS** from the High Court website.
8. Candidates shall be informed **separately through SMS alerts ONLY** about the date, time and place of interview, as per the instructions already conveyed vide Advt. Notice and no separate communications/ call letter shall be issued by any other mode.
9. No TA/DA shall be admissible to the candidates called for test/ Personal Interview/ Viva-voce.